

ANNEXURE -3 - Secured financialcreditors (other than financial creditors belonging to any class of creditors)						
ROOFCO TRADING COMPANY PVT LTD- UNDER CIRP						
A DETAILS OF CLAIM MADE AGAINST CORPORATE DEBTOR AS PRINCIPAL BORROWER						
	NAME OF CD	CLAIMANT	PRINCIPAL	INTEREST AND PENAL & OTHER CHARGES	TOTAL	SECURED / UNSECURED
	ROOFCO TRADING COMPANY PVT LTD	STATE BANK OF INDIA	10,11,39,833.00	2,93,52,570.00	13,04,92,403.00	SECURED
	ROOFCO TRADING COMPANY PVT LTD	YES BANK	3,06,50,166.00	1,86,09,517.00	4,92,59,683.00	SECURED
	DETAILS OF CLAIM MADE AGAINST CORPORATE DEBTOR AS GURANTOR -SECURED					
	PIPEFIELD INDIA PVT LTD	STATE BANK OF INDIA	19,05,22,502.00	5,81,98,038.00	24,87,20,540.00	SECURED
	PIPE DISTRIBUTORS	STATE BANK OF INDIA	10,69,91,530.00	3,25,72,633.00	13,95,64,163.00	SECURED
	PIPE FIELD	STATE BANK OF INDIA	8,32,49,800.00	2,58,37,199.00	10,90,86,999.00	SECURED
	TOTAL				67,71,23,788.00	